

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 118
IA/376 of 2021
in
CP(IB) 118 of 2018

Order under Section 9 IBC

IN THE MATTER OF:

Binil Traders
V/s
Maruti Koatsu Cylinders Ltd

.....Applicant

.....Respondent

Order delivered on ..16/08/2021

Coram:

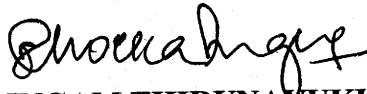
Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

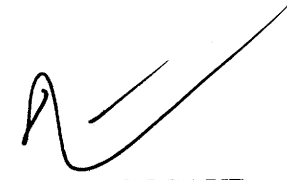
PRESENT:

For the Applicant : Mr. Hiren J. Trivedi, Advocate.
For the Respondent :

ORDER

Matter stands adjourned to 28.09.2021


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)